

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 882 of 2020

IN THE MATTER OF:

Naveen Kumar Jain

... Appellant

Versus

**Committee of Creditors of K.D.K.
Enterprises Pvt. Ltd. & Ors.**

...Respondents

Present:

For Appellant : Mr. Naveen Kumar Jain, in person

O R D E R
(Through Virtual Mode)

14.10.2020 Learned counsel for the Appellant is unable to log-in.

List the matter 'for Admission (Fresh Case)' on **3rd November, 2020.**

[Justice Bansi Lal Bhat]
Acting Chairperson)

[V.P. Singh]
Member (Technical)

[Dr. Alok Srivastava]
Member (Technical)

/ns/gc/